

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION VII - MONEY

1. Assault Risk:

On payment of additional premium, it is hereby declared and agreed that the Policy extends to cover an injury occurring within twelve (12) months suffered by the:

Owner, partner, proprietor, director or Authorised Employee of the Insured, in the case of Money on Insured Premises or in transit, or during a Robbery/ Burglary/ House breaking/ Theft or attempted Theft and such injury is the sole cause of

- i) Death;
- ii) Total and permanent loss of sight in one or both eyes;
- iii) Total and permanent loss of one or both hands or feet;

The Company will, in respect of such injury, pay to the Insured or his or her legal representative, amount as mentioned in the Policy Schedule in respect of any one person and in the aggregate, for any one event.

However, no amount will be payable in respect of:

- i) death attributable to or consequent upon or accelerated by; or
- ii) disablement aggravated by or attributable to or consequent upon;
- iii) any pre-existing physical defect, illness or disease or injury.

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